

(35)

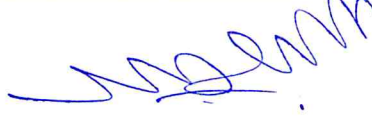

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/466/ (IB)/2017  
NAME OF THE PETITIONER(S) : INEOS STYROLUTION INDIA LTD  
NAME OF THE RESPONDENT(S) : ANOLI POLYMERS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	Rajendra K. Golani Advocate for Petitioner.	Advocate Ineos Styrolution India Ltd.	
2.	Venkaresh Mahadevan Advocate for Respondent.	Anoli Polymers P. Ltd.	

ORDER

Counsel for petitioner present. Counsel for respondent present and stated that he has not received copy of the petition. Counsel for petitioner is directed to furnish copy of the petition and other documents relied upon to the other side to enable them to file counter. Time extended at request. Put up on 03.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)